

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

STARRED QUESTION NO:415

ANSWERED ON:15.12.2016

Port Projects in Andhra Pradesh

Galla Shri Jayadev;Rao Shri Konakalla Narayana

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Union Government has extended or proposes to extend any assistance in the ongoing port-based development projects at various locations including Machilipatnam Port in Andhra Pradesh (AP);
- (b) if so, the details and the present status thereof;
- (c) whether the Government proposes to set up a shipbuilding facility at Machilipatnam in AP and if so, the details and the present status thereof;
- (d) whether it is a fact that an International ship building company has expressed interest to participate in the construction of a port in AP and if so, the details thereof; and
- (e) the extent to which the Union Government is likely to extend assistance in the proposed projects in AP?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)to(e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART(a) to (e) OF LOK SABHA STARRED QUESTION NO.415 ON "PORT PROJECTS IN ANDHRA PRADESH" RAISED BY SHRI KONAKALLA NARAYANA RAO AND SHRI JAYADEV GALLA,MPs.

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(a)to(b):Under Sagarmala Programme, 33 (13 rail and 20 road) connectivity enhancement projects and two Coastal Economic Zones have been identified in Andhra Pradesh (AP). Further, nine coastal jetty project proposals from AP are being considered for financial assistance under the Coastal Berth Scheme of Government of India. No other specific proposals than mentioned above has been received from State Govt. of Andhra Pradesh.

(c)&(d):No, Madam.

(e) The projects under Sagarmala will be implemented by relevant Central Ministries, State Governments, Ports and other agencies primarily through the private or PPP mode. Financial assistance under Coastal Berth Scheme would be upto 50% of the total cost of the project subject to a maximum of ? 25 crore for projects related to construction/up-gradation of coastal berths or a maximum of ? 10 crore for construction of platforms/jetties for hovercrafts & seaplanes by Ports/State Governments & passenger jetties in National Waterways and islands by State Governments.

Govt. of India has included standalone'Shipyards' in the Harmonized Master List of Infrastructure Sub-sectors and extended financial assistance to Indian Shipyards equal to 20% of the value of each vessel built by them for a period of at least 10 years w.e.f 01.04.2016.

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